

JUDICIAL OFFICERS (KHEDA DISTRICT)

Name of Establishments (DISTRICT COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1	1	Mr. V.B.MAYANI	Principal District Judge,	01.07.2016
2	2	Mr. N.A.ANJARIA	Addl.District Judge,	04.03.2017
3	9	Mrs. A.N.ANJARIA	2 nd Addl.District Judge,	04.03.2017
4	8	Mr.V.D.PARMAR	3 rd Addl.District Judge,	04.03.2017
5	4	Ms.K.S.TRIVEDI	4 th Addl.District Judge,	10.05.2017
6	6	Mr.D.S.SINGH	5 th Addl.District Judge,	11.05.2017

Name of Establishments (SENIOR CIVIL COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1	1	Mr. P.P.SHAH	Principal Senior Civil Judge, Nadiad.	11.05.2017
2	2	Mr. P.M.SONI	Chief Judicial Magistrate, Nadiad	11.05.2017
3	4	Mrs.RONAKBEN S. SHAH	2 nd Addl. Senior Civil Judge, Nadiad	11.05.2017
4	10	Mr.M.G.SHAH	3 rd Addl. Senior Civil Judge, Nadiad	11.05.2017
5	8	Ms.P.P.MOKASHI	Additional Civil Judge, Nadiad	11.05.2017
6	14	Mr. A.S.PATEL	2 nd Additional Civil Judge, Nadiad	15.05.2015
7	13	Mr. B.M.GADHIYA	3 rd Additional Civil Judge, Nadiad	14.05.2017
8	17	Mr. H.T.DHOLAKIA	4 th Additional Civil Judge, Nadiad	14.05.2017
9		Ms.M.H.MAKWANA	5 th Additional Civil Judge, Nadiad	28.09.2017

Name of Establishments (CIVIL COURT, MATAR)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
2.	1	Mr. A.P.GOSWAMI	Principal Civil Judge, Matar	11.05.2017

Name of Establishments (CIVIL COURT, VASO)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. A.H.HIRANI	Principal Civil Judge, Vaso	12.02.2017

Name of Establishments (CIVIL COURT, KHEDA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1	1	Mr. A.A.RUNJA	Addl.Civil Judge, Kheda	30.12.2015
2	2	Mrs. M.H.VAGHELA	Addl.Civil Judge, Kheda	11.05.2016

Name of Establishments (CIVIL COURT, MAHEMDABAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. K.A.PATEL	Principal Civil Judge, Mahemdabad	15.05.2015
2.	2	Mr. M.Y.VYAS	Addlitional Civil Judge, Mahemdabad	14.05.2015

Name of Establishments (CIVIL COURT, MAHUDHA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. K.M.PANDIT	Principal Civil Judge, Mahudha	11.05.2016

Name of Establishments (CIVIL COURT, KATHLAL)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. D.V.SAVALIA	Principal Civil Judge, Kathlal	12.09.2016

Name of Establishments (CIVIL COURT, KAPADWANJ)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Ms. S.A.MANSURI	Principal Civil Judge, Kapadwanj	11.05.2016
2.	2	Mr. R.M.DHODI	Addl. Civil Judge, Kapadwanj	16.05.2015

Name of Establishments (CIVIL COURT, THASRA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. B.R.SOLANKI	Principal Civil Judge, Thasra	14.05.2015

Name of Establishments (CIVIL COURT, GALTESHWAR AT SEVALIYA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. D.M.CHAMPANERIYA	Principal Civil Judge, Sevaliya	12.02.2017

Name of Establishments (CIVIL COURT, DAKOR)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. A.K.SINGH	Principal Civil Judge, Dakor	11.05.2017

Name of Establishments (LABOUR COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. P.A.MALAVIYA	Judge (S.D), Labour Court, Nadiad.	07.03.2015

Name of Establishments (INDUSTRIAL COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. V.D.CHARAN	Member, Industrial Court, Nadiad.	05.07.2016